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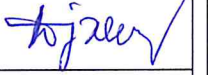
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAIMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 180/252/HDB/2017
NAME OF THE COMPANY	Mackel Components Private Limited
NAME OF THE PETITIONER(S)	Mackel Components Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L. Dhanamjay Reddy	PCS	L. d. Reddy@gsaillar	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.L.Dhanamjay Reddy, learned PCS for the Petitioner. ROC report is awaited, and is directed to furnish his report well before the next date of hearing. Post the case on 11.12.2017.



Member (Technical)



Member (Judicial)